

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.12.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 925 of 2021	Shri Bala Pareek & Ors. Vs. Swami Deen Gupta & Anr.	Lalit Mohan	
2.	Comp. App. (AT) (Ins) No. 980 of 2021	Majestic Towers Flat Owners Association & Anr. Vs. Housing Development and Infrastructure Ltd. & Ors.	Sunil Fernandes	Shahdab Jan Prerna Wagh
3.	Comp. App. (AT) (Ins) No. 997 of 2021	BDR Builders and Developers Pvt. Ltd. & Ors. Vs. Mohan Lal Jain Liquidator, Kaliber Associates Pvt. Ltd. & Anr.	Ankit Sharma	
4.	Comp. App. (AT) (Ins) No. 998 of 2021	New okhla Industrial Development Authority Vs. Abhishek Anand	Sourav Roy	
5.	Comp. App. (AT) (Ins) No. 1011 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Surinder Kr. Gupta	Abhishek Anand

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 401 of 2021	CA Nirav Anupam Tarkas Liquidator, Stratus Food Pvt. Ltd. Vs. HDFC Bank Ltd. & Ors.	Karan Valecha	Maulik Nanavati Aastha Mehta-R2
7.	Comp. App. (AT) (Ins) No. 700 of 2021	Amit Goel Vs. Piyush Shelters India Pvt. Ltd. Through Resolution Professional & Ors. With	Sanchit Garga	Babita Jain-R1 Sumit Shukla-R3-5 Swamit Deen Gupta-RP Naveen Kr. Gupta Sanjeev Panda

8.	Comp. App. (AT) (Ins) No. 761 of 2021	Harjeet Kaur Vs. Swami Deen Gupta & Ors.	Prateek Vats	Babita Jain-R1 Sumit Shukla-R3-5 Swamit D.Gupta-RP Naveen Kr. Gupta Sanjeev Panda
9.	Comp. App. (AT) (Ins) No. 954 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Raghav Kakkar	Abhishek Anand
10.	Comp. App. (AT) (Ins) No. 896 of 2021	Whispering Towers Flat Owners Welfare Association Vs. Abhay Narayan Manudhane (Resolution Professional) & Ors.	Soumya Roop Sanyal	Shadab Jain

For Hearing

11.	Comp. App (AT) (Ins) No. 958 of 2020	Brand Realty Services Ltd. Vs. Sir John Bakeries India Pvt. Ltd.	Pankaj Agarwal	Nishant Awana Devvrat
12.	Comp. App. (AT) (Ins) No. 301 of 2021	Gurudeo Exports Corporation Pvt. Ltd. & 3 Ors. Vs. Akash Singhal Liquidator of Amira Pure Foods Pvt. Ltd. & Anr.	Rahul Gupta	RK Gupta-R1 & R2 Swaralipi Deb Roy

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By order of Hon'ble Chairperson
-sd/-
Registrar